



**GOVERNMENT OF INDIA, MINISTRY OF FINANCE,  
DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE AND CUSTOMS,  
DIRECTORATE GENERAL OF CENTRAL EXCISE INTELLIGENCE  
ZONAL UNIT MUMBAI : III FLOOR, N.T.C. HOUSE, 15 N.M. MARG,  
BALLARD ESTATE, MUMBAI - 400 038.**

F. No. DGGI/A-12026/3/2021-Estt./

Dated : .09.2021

To,

The Pr. Chief Commissioner/ Chief Commissioner of CGST & Central  
Excise Mumbai,  
Ahemdabad/Banglore/Bhopal/Bhuwneshwar/Chandigarh  
/Chennai/Cochin/Coimbatore/Delhi/Hyderabad/Jaipur/Kolkata/  
Lucknow/Mysore/Meerut/Nagpur/Pune/Ranchi/Shilong/Vadodra/  
Visakhapatnam.  
The Director General(All).

Sir,

Sub:-Preparation of panel for appointment of Senior Intelligence  
officer on deputation basis in the Directorate General of GST  
Intelligence, Zonal Unit, Mumbai in the Level-8 in pay matrix  
-reg.

Kind refer to this office letter of even No. dated 17.08.2021, on the above subject.

In this regard, it is to inform that in para no.1, in the second sentence it may  
be read as Superintendent in place of Inspector & Senior Intelligence officer in  
place of Intelligence Officer.

Yours faithfully,

*Rahul Raichur*  
08/09/2021

(Rahul Raichur)  
Deputy Director (Admn.)  
DGGI, Zonal Unit,  
Mumbai.

Copy to:- Web-Master, CBEC website, Directorate of Systems, New Delhi- with a  
request to upload on CBIC website( [www.cbic.gov.in](http://www.cbic.gov.in) ) at the earliest.